SI No BANK OF INDIA Name of the Creditor Date of Receipt Details of Claim Received Amount claimed Annexure 3 - List of secured financial creditors (other than financial creditors belonging to any class of creditors) Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the Corporate Debtor: Padmaadevi Sugars Limited (IN LIQUIDATION) CIN: U15421TN1995PLC029913

Date of commencement of CIRP: 15th October 2018; Date of commencement of Liquidation: 20th April 2021 5,38,11,26,159 2,67,65,79,967 **8,05,77,06,126** LIST OF STAKEHOLDERS as on 6th May 2025, NCLT taken on record date: 03rd June 2025 Amount of Claim admitted 5,32,00,85,178 2,67,65,79,967 Nature of Claim by Security Interest Secured Secured **Details of Claim Admitted** 2,67,65,79,967 **7,99,66,65,145** 5,32,00,85,178 Amount Covered by gurantee Whether Related Party? % of Voting Share in SCC 31.77% Amount of mutual A Contigent dues, that in Claim may be set- off of any Amount Amount of claim not admitted 6,10,40,981 verification claim under Amount of Note 1 Note 2 Remarks, i Amount in Rs

## Note 1. First charge on Land & Building with Plant & Machinery at 174 Palayaseevaram village Kancheepuram. Second charge on the assets of Distillery Division in the premises of the company of Palayaseevaram viz Building and other civil works, Plant & Machinery etc, financed by Bank of India. Dated: 14.03.2011. and 07.12.2010.

Security Interest: Relinquished.

Notes relating to Security Interest and Relinquishment Status as per the Claim Form:

TOTAL

7,99,66,65,145

6,10,40,981

ote 2. Secured assets consisting of:

- Exclusive 1st charge on the project assets of the distillery unit in the premises of the company at Palayaseevaram Value Rs. 113.23 crores as on 19.03.2012.
   Exclusive charge by way of Hypothecation of stock of coal at Tuticorin Port Value Rs. 21.76 crores as on 19.03.2012.
   2nd Charge on Fixed Assets of M/S 5 V Sugar Mills Ltd. Value Rs. 26.33 crores as on 19.03.2012.

security Interest: Relinquished.

FOT PADMAADEVI SUGARS LIMITED

Liquidator Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241

S. Rajendran